

ITEM NO.30

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 758/2025

IN RE: ISSUES RELATING TO ECOLOGY AND
ENVIRONMENTAL CONDITIONS PREVAILING
IN THE STATE OF HIMACHAL PRADESH

IA No.199346/2026 & 206218/2026-FOR INTERVENTION AND DIRECTIONS
IA No.199347/2026 & 206219/2026-EXEMPTION FROM FILING O.T.

Date : 30-07-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

Mr. K. Parmeshwar, Sr. Adv. (Amicus Curiae)
Ms. Aakash Lodha, AOR
Mr. M.V. Mukunda, Adv.
Ms. Kanti, Adv.
Ms. Raji Gururaj, Adv.
Mr. Veda Singh, Adv.
Mr. Prasad Hegde, Adv.
Mr. N. Sai Kaushal, Adv.
Mr. Shreenivas Patil, adv.
Mr. Adit Garg, Adv.
Ms. Vallari K.N., Adv.

Mr. C.P. Goyal, Member, CEC (VC)

For Petitioner(s) : By Courts Motion

For Respondent(s) :Mr. Sanjay Parikh, Sr. Adv. (VC)
Mr. Rahul Choudhary, Adv.
Ms. Srishti Agnihotri, AOR
Ms. Itisha Awasthi, Adv.
Ms. Tara Elizabeth Kurien, Adv.

Mr. Vaibhav Srivastava, A.A.G.
Ms. Sugandha Anand, AOR

Ms. Aakash Lodha, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**In terms of the signed order, list the matter on
24.08.2026.**

**(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**